

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**EP NO. 1 OF 2015 IN**  
**APPEAL NO. 256 OF 2012 &**  
**IA NO. 362 OF 2015**

**Dated: 9<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**M/s. Nava Bharat Ventures Ltd.**

**.... Appellant (s)**

**Versus**

**GRIDCO Ltd.**

**.... Respondent (s)**

Counsel for the Appellant(s)

: Mr. Ashok K. Parija, Sr. Adv.  
Mr. R.M. Patnaik  
Mr. P.P. Mohanty

Counsel for the Respondent(s)

: Mr. R.K. Mehta for R.1

**ORDER**

At the request of learned counsel for the parties, the matter is adjourned  
to **27.11.2015.**

**(I.J. Kapoor )**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

Ts/dk